

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No. 2929/2019**

**This the 3<sup>rd</sup> day of October, 2019**

**Hon'ble Mr. A. K. Bishnoi, Member (A)  
Hon'ble Mr. R.N. Singh, Member (J)**

**Dr. B.V. Navaneeth** (G-A) (Aged-49)  
S/o Sh. BN Viswanath  
(Post- Professor and HoD)  
ESIC Medical College,  
Bangalore.

...Applicant

(By Advocate: Sh. Shivam Batra)

**VERSUS**

**1. Employees State Insurance Corporation**  
Through its Director General,  
Panchdeep Bhawan,  
Comrade Inderjeet Gupta Road,  
New Delhi-110002

**2. ESIC Medical College & Hospital,**  
Through Medical Superintendent  
Faridabad, Haryana

...Respondents

**ORDER (Oral)**

**Hon'ble Mr. R.N. Singh, Member(J):**

After arguing for some time, learned counsel for applicant seeks permission to withdraw the OA with liberty to avail remedy in accordance with the relevant rules and law on the subject.

In view of the above, OA stands dismissed as withdrawn with liberty as aforesaid in accordance with law.

**(R.N. Singh)**  
**Member (J)**

/akshaya/

**(A.K. Bishnoi)**  
**Member (A)**